



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/5038/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 3rd September, 2019.

Sub:- **Casual leave.**

Ref:- Letter No. DJSV/32/2019/3315 dated 31.08.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted granted casual leave for 2(two) days on 07.09.2019 and 09.09.2019 along with station leave permission from the evening of 06.09.2019 till morning of 11.09.2019, as prayed for.

The Addl. District and Sessions Judge, FTC No. 1, Sivasagar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2003/5039/A, dated 3.9.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)